

## FORM-9

## MONTHLY REPORT OF COMPLIANCE WITH THE 3 ADJOURNMENT RULE DURING THE MONTH OF MAY 2024

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of Days between Institution and Disposal	Number of Days between Final Hearing and Judgment	Number of Adjournments Granted
1	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	Bengaluru Urban	Com.O.S.	837/2023	24.07.2023	27.05.2024	308	110	24
2	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	346/2024 (old number 5549/2013)	04.03.2024 (30.07.2013)	27.05.2024	3954	1	38
3	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	7734/2014	13.10.2014	27.05.2024	3514	3	62
4	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	8395/2018	22.11.2018	27.05.2024	2013	1	38
5	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	1286/2023	15.11.2023	27.05.2024	194	2	35
6	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	1376/2023	02.12.2023	27.05.2024	177	1	34
7	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	1433/2023	13.12.2023	28.05.2024	167	1	36
8	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	COM.O.S.	331/2024	01.03.2024	28.05.2024	88	1	36
9	LXXXIII Addl. City Civil & Sessions Judge, B'luru (CCH-84)	Bengaluru Urban	-	-	-	-	-	-	-

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10	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	26081/2017	22.09.2017	28.05.2024	2440	9	33
11	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	457/2024	25.03.2024	28.05.2024	64	1	1
12	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.AP.	152/2023	09.10.2023	30.05.2024	234	7	34
13	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	1704/2022	21.11.2022	30.05.2024	556	2	39
14	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	COM.OS.	91/2023	17.01.2023	29.05.2024	498	1	2
15	LXXXIV Addl. City Civil & Sessions Judge, B'luru (CCH-85)	Bengaluru Urban	-	-	-	-	-	-	-
16	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	292/2024	21-02-2024	29-05-2024	99	1	4
17	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.O.S.	422/2024	19-03-2024	30-05-2024	73	2	3
18	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	112/2023	23.02.2023	28.05.2024	461	-	19
19	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	3349/2019	13-09-2019	29-05-2024	1724	-	37

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20	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	1380/2019	08-04-2019	29-05-2024	1878	-	27
21	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	2218/2018	13-06-2018	29-05-2024	2182	-	23
22	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	94/2022	02-03-2022	31-05-2024	822	-	24
23	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	Com.Ex.	3810/2019	28-10-2019	31-05-2024	1681	-	31
24	LXXXV Addl. City Civil & Sessions Judge, B'luru (CCH-86)	Bengaluru Urban	-	-	-	-	-	-	-
25	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.O.S.	118/2024	19-01-2024	30-05-2024	132	2	1
26	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	Com.EX.	153/2023	15-03-2023	30-05-2024	442	1	1
27	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	Bengaluru Urban	-	-	-	-	-	-	-
28	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	nil						
29	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	Bengaluru Urban	-	-	-	-	-	-	-

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30	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban				nil			
31	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	Bengaluru Urban	-	-	-	-	-	-	-
32	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	Bengaluru Urban				nil			
33	X ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	-	-	-	-	-	-	-
34	XI ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	Com OS	77/2024	09.02.2024	27.05.2024	108 days	3	55 days
35	XI ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	Com OS	456/2022	05.03.2019	30.05.2024	1913 days	1	33 days
36	XI ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	Com OS	193/2023	12.06.2020	30.05.2024	1448 days	1	34 days
37	XI ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	Com OS	198/2023	06.06.2020	30.05.2024	1454 days	1	34 days

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38	XI ADDL. DISTRICT AND SESSIONS JUDGE(COMMERCIAL COURT)	Bengaluru Rural District	Com OS	18/2024	03.01.2024	31.05.2024	149 days	1	34 days
39	IV Additional District and Sessions Judge (Commercial Court), Ballari	Ballari	-	-	-	-	-	-	-